NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1048-1049 of 2019

IN THE MATTER OF:

MSC Mediterranean Shipping Company S.A **Appellant**

Vs.

C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. **....Respondent**

Present:

For Appellant: **Mr. Krishna Raj Thaker, Mr. Arjun Asthana and Ms. Sreenita Ghosh, Advocates**

For Respondent: **Mr. Shreyas Edupuganti and Mr. Saikat Sarkar, Advocates.**

Mr. Bhuvnesh Satija and Mr. Siddharth Manocha, Advocates for R-2.

O R D E R

04.02.2020: Due to paucity of time this matter could not be taken up.

Post this Appeal 'for hearing' on **12th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn